GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA UNSTARRED QUESTION NO : 170** (TO BE ANSWERED ON THE 5th February 2024)

AVIATION SECURITY

170. SHRI KRISHAN LAL PANWAR SHRI NARESH BANSAL

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether the Government has notified the new Aircraft Security Rules, 2023 and if so, the details thereof ;

(b) whether the Government proposes to implement a biometric ID verification system and the details thereof; and;

(c) the steps taken for improving security at airports using technology and whether there has been increase in strength of CISF for better security?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

a) Yes, Sir. Aircraft (Security) Rules, 2023 have been notified in the Gazette of India on 09.08.2023 by repealing Aircraft (Security) Rules, 2011.

b) Yes, Sir. Government is implementing Digi Yatra, a biometric-based ID verification system using Facial Recognition Technology, at airports in a phased manner.

c) Yes, Sir. The strength of CISF has been increased to meet the security requirement at airports. Government is also continuously making efforts to improve security at airports by using advanced technologies.
